



bearing No.2062 of 2022 is liable to be allowed. Hence, the same is allowed, thereby allowing the Applicant to withdraw the main Company Petition bearing no. C.P.(IB)/4196(MB)2019. Consequently, the Company Petition bearing No. C.P.(IB)/4196(MB)2019, stands closed. The Corporate Debtor is removed from the clutches and rigour of the Corporate Insolvency Resolution Process. The file be consigned to record.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash Srivastava

Sd/-

JUSTICE TELAPROLU RAJANI
Member (Judicial)